account a Bill introduced earlier in Parliament on the matter as also the situation obtaining in other countries and the ground realities of the emerging requirements of the Nation.

MPLADS Fund for Himachal Pradesh

1589. SHIRI SURESH BHARDWAJ: Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) the total grant released to each MP of Himachal Pradesh under MPLAD Scheme during the years 2003 and 2004; and
 - (b) the reasons for not issuing the funds sanctioned for each MP in full?

THE MINISTER OF STATE OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION (SHRI OSCAR FERNANDES): (a) and (b) Total fund released to each MP of Lok Sabha and Rajya Sabha of Himachal Pradesh under MPLAD Scheme during the years 2003 and 2004 alongwith the reasons for non release is given in the Statement.

Statement

Fund released to the District Administration in Himachal Pradesh under

MPLADS during the years 2003 and 2004

Name of Member of Parliament Nodal Fund Released District/ (Rupees in Cror consti- 2003 2004 tuency (upto 14.12.20		es in Crore) 2004	re) releasing the instalment	
1	2	3	4	5
I. Rajya Sabha				
Shri Kripal Parmar	Kangra	1.0	Nil	On the basis of Progress report upto October, 2003, Rs. one crore were released on 13.11.2003 as 1st instalment of 2003-04. No progress report has

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1	2	3	4	5
		•		been received so far from Dy. Commissioner Kangra. Hence, 2nd instalment of 2003-04 could not be released. He has been requested to send the latest progress report.
Shri Suresh Bhardwaj	Shimla	2.0	1.0	The 1st instalment of Rs.1 Crore for 2004-05 has been released on 14.12.2004.
Shri Anand Sharma (from 3rd April 2004)	Shimla	Not appli- cable	1.0	1st instalment for 2004- 05 was released on 23.7.2004. The Deputy Commissioner, Shimla has been requested to send the progress report to consider 2nd instalment release.
Shri Anil Sharma (upto 2nd April, 2004)	Mandi	2.0	2.0	Amount due for the previous year was released in 2004.
II. Lok Sabha				
Shri Suresh Chandel	Hamirp	ur 1.0	2.0	Two instalments for 2004-05 are due. The same could not be released as unspent balance is more than Rupees one crore and unsanctioned amount is more than Rs.50 lakh. Latest progress report has not been received from District Administration.

1	2	3	4	5
Shri Shanta Kumar (XIII LS) Prof. Chandera Kumar (XIV LS)	Kangra	1.0	3.0	2nd instalment for 2004-05 could not be released as no pro- gress report has been received from Deputy Commissioner, Kangra.
Shri Maheshwar Singh (XIII LS) Smt. Pratibha Singh (XIV LS)	Mandi	3.0	1.0	2nd instalment for 2004-05 could not be released as unsanct- ioned balance of more than Rs.50 lakhs is available with the District Administration.
Dr. (Col.) Dhani Ram Shandil	Shimla	2.0	1.0	2nd instalment for 2003-04 and first instalment for 2004-05 has not been released as unspent balance available with the District Administration is more than Rs.100 lakh.

PAPERS LAID ON THE TABLE

- I. Report and Accounts (2002-03) of DSIDC, New Delhi and related papers.
- II. Report and Accounts (2003-04) of NSIC Ltd., New Delhi and related papers.
- III. Report and Accounts (2003-04) of FFDC, Kannauj and related papers.
- IV. Report and Accounts (2003-04) of TRTC, Guwahati and related papers.
- V. Report and Accounts (2003-04) of CIHT, Jalandhar and related papers.
- VI. Report and Accounts (2003-04) of the PPDC, Meerut and related papers.